EAGLE HOME APPLIANCES PRIVATE LIMITED

List of Creditors, under clause (es) of regulation 1903 of 1981 (Innotency, Resolution Process for Composite Persons) Regulations, 2016.

Cartgory: List of Operational creditors (Convenment Dive); Date of Commencement of CIRP. March 28 2024, List of Creditors as on 28th April, 2025.

	₹ 2,423,067.00	₹ 59,750,775.00	1						₹ 62,173,842.00	WA .				
In the 8th COC meeting held on January 6, 2025, the COC members recolved that there is merit in filing an appeal against the impugned order dired December 5, 2024, of the GST Department. Accordingly, the RV was requested to file an appeal against it. The last date of hearing of the said Appeal was on 12.03.2025. Hence, the amount is kept under verification.	₹2,423,067.00	₹ 0.00		%	No 0%		Unsecured Operational Debt Government dues	Орега	24,23,067	05.12.2024	NA	Pune	Assistant Commissioner of CGST Division VI (Hadapsar)	ю
Despite repeated reminders since past more than 6 months through email and providing copies of tax challans and orders as received from the CD, the Income tax department, the RP has not received the updated correct claim particulars from the Department. It is observed that despite of submission of challan and orders the Income Tax Department's failed to consider the same and given effect in their claim form. In the interest of natural justice, a final opportunity was guared to the Income Tax Department to submit the correct particulars via email dated 25.94-2024, within 3-days of email. However, the department failed to comply. Consequently, the RP verified the claim based on the CD's records and rejected the claim of department.		₹ 59,750,775.00		*	No 0%		Unsecured Operational Debt Government dues	Opp Opo Gov	5,97,50,775	21.05.2024	N <sub>A</sub>	Pune	Deputy Commissioner of Income Tax Circle -1 (1), Pune	w -
Anomint) Remarks, if any	Amount of claim under weal-cation	Amount of chim of chim not admitted		Anomato configuration china china china	Whether "a of social by related share in to pairs? CoCs of speciatel	n admitted  to Amount W.  thy covered by a  ty guarance I  st	Details of claim admitted  e of claim Annum Annum covered by covered Security guarant linerest	Detail Amount of Name of chin chain admitted	Details of claim received **Of Anyma claimed cipt	Details  Dure of Receipt	Details of Claimant  Departement Government Identification No.	Details of Claimant  ( Government Identific.	Departement	S'Nº

